COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NOS. 1765 & 1763 of 2018 IN **DFR NO. 3298 OF 2018**

12th December, 2018 Dated:

In the matter of:

Maharashtra State Electricity Distribution Company Limited Appellant(s)

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

The Bench did not assemble today.

As agreed by the learned counsel appearing for the Appellant, list the matter on **03.01.2019**.

PS/Court Master/PA

vt/pk